

Conference on Examination Reforms

*254. SHRIMATI VEENA VERMA:
SHRI MURLIDHAR CHANDRAKANT
BHANDARE;

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a conference on Examination Reforms was convened by the National Council for Educational Research and Training in March this year;

(b) is so, what are the main observations and suggestions made therein; and

(c) the decisions taken in the matter?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to' (c) The National Council of Educational Research and Training (NCERT) organised a National Conference on Curricular Framework for Higher Secondary stage on 9th and 10th March, 1992. Issues relating to Examination Reforms at Higher Secondary stage were also a part of the deliberations of this Conference.

The main recommendations of the Conference related to Examination Reforms at the Higher Secondary stage were:—

(a) introduction of Semester system;

(b) implementation of the concept of continuous comprehensive evaluation in schools; and

(c) wider consultations with the Boards of Secondary/Higher Secondary Education to finalize strategies for redesigning semesterized curricula for various courses, assigning course credits, criteria for total credits for certification and a time-frame for introduction of semesterized curricula.

THE NCERT has initiated the process of indepth consultations with the Boards of Secondary/Higher Secondary Education by organising a conference with them from 6th to 8th July, 1992.

* 255. [Transferred to 4th August, 1992]

मध्य प्रदेश में अनुसूचित जाति/अनुसूचित जनजाति के लिए छात्रावास भवनों के निर्माण की अधिकतम लागत सीमा को बढ़ाया जाना

***256. श्री कैलाश नारायण सारंग :**
क्या कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्र द्वारा प्रायोजित योजनाओं के अन्तर्गत अनुसूचित जाति/अनुसूचित जनजाति के छात्रों के लिए छात्रावास भवन के निर्माण की प्रति छात्र अधिकतम लागत सीमा क्या है;

(ख) मध्य प्रदेश में छात्रावास भवन के निर्माण की मौजूदा लागत कितनी है; और

(ग) क्या सरकार निर्माण की अधिक लागत, भवन सामग्री की बढ़ती हुई कीमतों तथा मध्य प्रदेश के दूरदराज के क्षेत्रों में निर्माण कार्य आरम्भ करने में पेश आने वाली कठिनाइयों को ध्यान में रखते हुए अधिकतम लागत सीमा की समीक्षा करने का विचार रखती है ?

कल्याण मंत्री (श्री सीताराम केसरी) :

(क) अनुसूचित जाति और अनुसूचित जनजाति छात्रों के लिए होस्टलों की केन्द्र प्रायोजित योजनाओं के अन्तर्गत